

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**CP No. 714/2016**

**IN THE MATTER OF:**

**PPPL Construction Pvt. Ltd. & Anr. .... APPLICANT / PETITIONER**

**SECTION:**

**Under Section 391 to 394 of the Companies Act**

**Order delivered on 18.01.2018**

**Coram:**

**CHIEF JUSTICE (RETD.) M. M. KUMAR**  
**Hon'ble President**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner/Applicant : Ms. Kunal Tandon, Ms. Ria, Advocates  
For the ROC : Mr. Manish Raj, Company Prosecutor  
For the Income Tax Deptt. : Mr. Piyush Goyal, Adv. for Mr. Zoheb Hossain,  
Sr. Standing Counsel for Revenue  
For the OL, Delhi : Mr. Amish Tandon, Mr. Ajeyo Sharma, Adv.

**ORDER**

Order reserved.

*Sd/-*  
**(M. M. KUMAR)**  
**PRESIDENT**

*Sd/-*  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**